## O.A. No.644/2004

## Order Dated 03.12.2007

Coram:

Hon'ble Shri D.K. Sahu, Member(J)

Hon'ble Shri C.R. Mohapatra, Member(A)

Ld. Counsels for both sides are present. Ms. R. Bahal, Ld. Counsel for the applicant submits and files a memo that the applicant having got the relief sought for from the Department, as such the applicant does not want to further prosecute the proceedings, and accordingly wants to withdraw the same.

Having heard Ld. Counsel for both the parties the Original Application stands disposed of being withdrawn. No order as to costs.

MEMBER(A)

MEMBER (J)